

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 136(ND)/11

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

**NAME OF THE COMPANY:** Mr. Navneet Garg Vs. M/s Xilon Trading Pvt. Ltd. &Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) :

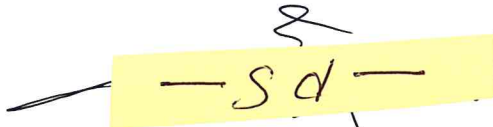
Mr. K. Datta, Advocate  
Mr. Shantanu Parashar, Advocate

For the Respondent (s) :

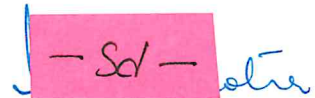
Mr. P. Nagesh, Advocate  
Mr. Dhruv Gupta, Advocate

**ORDER**

No time left. Post lunch one of us (Member Technical) would be sitting in the Special Bench. In view of the same, adjourned to 8<sup>th</sup> October, 2017. In the meantime, Ld. Counsels for the parties have proposed to initiate talks of a possible compromise.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**